

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/CP/CA No	:	IBA/1163/2019
NAME OF PETITIONER	:	NSL Wind Power Company (Phoolwadi) Pvt Ltd
NAME OF RESPONDENT	:	Eastern Spinwell Ltd
SECTION	:	Sec 9 of IBC, 2016

ORDER

Learned Counsel for Petitioner Ms. Indhu Karunakaran is present through video conferencing platform.

At the request of Learned Counsel for Petitioner, post this matter on **03.03.2021** for reporting settlement.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)